

**CP No. 128/2007
RT No. 39/2016**

Hem Raj Singh

...Petitioner.

Versus.

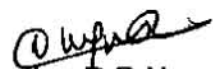
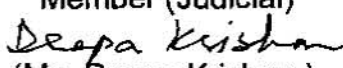
M/s Naraingarh Distillery & ors.

...respondents.

Present: Mr. Rakesh Kumar, Advocate, for the petitioner.
Mr. Sudershan Goel & Ms. Rupinder Kaur, Advocates, for
Respondents 2 to 4.
Mr. Hrishikesh Barua, Mr. Arjun Dewan, Ms. Anupama
Kumar & Mr. Gurmohan S.Bedi, Advocates, for respondents
1 & 5 to 9.

Arguments inconclusive.

Learned counsel for respondents No. 5 to 9 has filed the
written submissions. Learned counsel for the petitioner seeks time to file
written submissions. List the matter on 11.1.2017 for remaining
arguments.


(Justice R.P.Nagrath)
Member (Judicial)

(Ms. Deepa Krishan)
Member (Technical)

December 21, 2016